

FARAKKA BARRAGE

60. SHRI MULKA GOVINDA REDDY: SHRI BANKA BINAY IMS: SHRI GANESH LAL CHAUDHARY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that cracks have developed in some barrage piers of the Farakka Barrage project; and

(h) if so, what steps have been taken to repair the same?

THE DEPUTY MINISTER IN CHARGE, MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) Some hair cracks due to shrinkage and temperature variations were noticed in a few piers of the Farakka Barrage.

(b) The cracks are not of significance and do not affect the strength of the piers. Some minor changes in the design of the piers are being made to avoid minor cracks appearing.

IO JANPATH, NEW DELHI

61. SHRI MULKA GOVINDA REDDY: SHRI BANKA BEHARY DAS:

Will the Minister of HEALTH, FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that house No. 10 on Janpath, New Delhi, the Official residence of former Prime Minister of India has been lying vacant since his death; and

(b) if so, what are the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) No, Sir; not for the entire period. The last Government allottee vacated the building on 17th December, 1968.

(b) The cost of furnishing and maintaining the bungalow dissuades allottees from accepting the same. The question of putting it to appropriate use is under consideration.

PENAL RENTS FOR MINISTERS' BUNGALOWS

62. SHRI M. P. BHARGAVA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) how many of former Ministers and Members of Parliament are paying rents for their houses which they were occupying as M.P.s, or as Ministers;

(j) what is the highest amount of rent due from any individual amongst them;

(k) what is the longest duration of unauthorised occupation; and

(d) whether eviction proceedings have been started against any of them?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) Six former Members of Parliament including one ex-Minister are being assessed penal rents.

(IM Rs. 7,037-86 P. from Shri A. M. Tarit, ex-M.P. Rajya Sabha.

(e) Since 1st May, 1967.

(d) Yes, Sir in all cases excepting one in which the allotment has been cancelled with effect from 6th February, 1969.

SIRIKI HASTAFOLI WILKINGDON HOSPITAL

63. SHRI B. D. KHOBARAGADE: SHRI D. THENGARI: SHRI GODEY MURAHARI:

Will the Minister of HEALTH, FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the employees of Willingdon Hospital, New Delhi had gone on strike in July-August, 1968 in connection with their demands;

(b) if so, what are the demands made by the Willingdon Hospital Workers' Union; and

(c) what action has been taken by the Government in respect of their demands?

THE MINISTER OF STATE IN CHARGE, MINISTRY OF HEALTH, FAMILY